

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.103

New IA2282/2023

In

IB-113(ND)/2021

IN THE MATTER OF:

Vistra ITCL (India) Ltd.

Vs.

Ansal urban Condominiums Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vaibhav Dabas, Advocate for Applicant in I.A No.
2282 of 2023

For the Respondent :

ORDER

New IA-2282/2023:-

On the request made by Ld. Counsel appearing for the parties, the matter is adjourned to **16.05.2023**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**